

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 70/ALD/2017
CA No. 51/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE COMPANY: Bank of Baroda vs Rotomac Exports Pvt Ltd
SECTION OF THE COMPANIES ACT/ I & B CODE: under rule 11 of NCLT Rules, 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rakesh Kumar	Adv.	Respondent	Rakesh Kumar
2.				

CP NO.(IB)70/ALD/2017, CA NO.51/2017

None for the petitioner. Sh. Rakesh Kumar, Advocate for the respondent. The present case is filed as a fresh case. However, the registry is directed to make scrutiny of the same. Meanwhile, the petitioner is directed to issue a notice to the other parties to whom the order of this Court may have impact, e.g. the Union Bank of India etc.

The matter to be listed on 28th March, 2018.

Dated:23.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd

H.P. Chaturvedi,
Member (Judicial)